## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.37/(MAH)/2014 CA No. 206/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2016

NAME OF THE PARTIES: Shama Jaorawala

V/s. M/s. Star Plasto Mould Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No	. NAME	DESIGNATION	SIGNATURE
1	Arun Mishra	Adv. for Petitioner	Marken
2	WIRAT SHAH	1/6 LOW Chamber of Siddhauth Mwarke	and
3.	Black Ojha	Repondent xh. 2	pach.
4	MoheohSlinde	Adhaya Legar Semon Associate Sort R 4815	Dinde

## <u>ORDER</u>

## C.A. No.206/2014 in C.P. NO. 37/397,398/CLB/MB/2014

- 1. Ld. Counsel for both sides are present.
- 2. At the request of the Respondent and with the consent of the Petitioner, matter is now listed for hearing on 12<sup>th</sup> January, 2017. Communicated to both the sides.

sd/-

Shri M.K. Shrawat Member (Legal)

Dated 13.12.2016